

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) (Ins) No. 931 of 2020

IN THE MATTER OF:

**Mr. Sumat Gupta, Resolution Professional,
M/s Agro Dutch Industries Ltd.**

...Appellant

Vs.

Sh.RD Sharma, Incharge, M/s Mars Envirotech Ltd. & Anr. ...Respondents

Present:

For Appellant: Dr. Rajansh Thukral, Advocate

For Respondent: Mr. Gulijashan, Advocate

ORDER

(Through Virtual Mode)

16.02.2021: In terms of the order dated 2nd February, 2021, Learned Counsel for the Appellant has filed the 'Written Submissions' on 5th February, 2021 which is taken on record.

'Written Submissions' have not been filed on behalf of Respondent No.3.

Junior Counsel through Mr. Pankaj Khullar has appeared on behalf of Respondent No. 1 and submitted that he is not well today. He sought adjournment. Prayer is allowed.

Learned Counsel for Respondent Nos. 1 and 2 is directed to comply the order dated 2nd February, 2021 to file the written submissions.

List this matter on **3rd March, 2021** for 'Hearing'.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

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